

**GOVERNMENT OF INDIA
COMMUNICATIONS
LOK SABHA**

UNSTARRED QUESTION NO:4131
ANSWERED ON:20.08.2001
JOINT VENTURE OF TCIL IN NEPAL
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Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Telecommunication consultants of India Limited (TCIL) has decided to pick up 26.66 percent stake in a joint venture telecom company in Nepal for providing limited mobiles services; and

(b) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR)

(a) Telecommunication Consultants India Limited (TCIL) has decided to invest 26.66% of equity of a Joint Venture (JV) Company in Nepal for providing Basic Telecom Services based on Wireless in Local Loop (WLL) technology.

(b) Based on bid submitted jointly by TCIL, MTNL, VSNL and the Nepalese Company Nepal Ventures Private Limited (NVPL), the letter of intent (LOI) for the award of the license for Basic Services on WLL basis was received. While NVPL's equity stake was 20% as per the minimum requirement of Nepalese Government, MTNL, TCIL and VSNL decided to share the balance equity equally. The JV Company is being registered in the name of 'United Telecom Limited'.